Declaration of Assets and Liabilities



Year 2022-23

3/2/majoro-I Nabin kumar Choudhary, son of Sri Chaturbhuaj Chaudhary aged 49 years, belonging to Bihar Legislative Assembly Secretariat service and presently working. as Library attendant, Secretary Cell, Bihar Legislative Assembly Secretariat, Patna given herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No	Description	Self	Spouse Name (S)	Dependant-	Dependant-	Dependant-3 Name
140		Nabin kumar Choudhary	Anju Devi	Name Deep Shikha	Name	Name
(1)	Cash	2000/-	Nil	Nil	- 1	
(II)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	S.B.ISalary A/C- 10839485578 Rs.80,000/- S.B.I- P.P.F. A/C- 37546185974 Rs500/- Monthly	Nil	Nil	-	-
(III)	Bonds, Debentures and Shares in Companies	Nil	Nil	Nil	·-	-
(IV)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	Nil		Nil		
(V)	Motor Vehicles (details of make, etc.)	Nil	Nil	Nil	5	
(VI)	Jewellery (give details of weight and value)	Gold- 10 gram Rs40,000/-	Brought As Istri Dhan Gold-80 gm. Rs 3,20,000/- Silver-100 gm. Rs40,000/-	Gold-5 gm. Rs 20,000/-		-
(VII)	Other assets, such as values of claims/ interests	Nil	Nil	Nil	-	-

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Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependent here means a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	self	Spouse Name (s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Name
(1)	Agricultural Land -Location(s)-Survey number(s) -Extent (Total measurement) -Current market value	5 Acre (Non alloted property) Location- Vill- Dhuave, Sanhoula, Bhagalpur	Nil	Nil		-
(11)	Non-Agricultural Land -Location(s) -Survey number(s) -Extent (Total measurement) -Current market value	Nil	Nil	Nil		-
(111)	Buildings (Commercial and residential) Locations(s) -Survey/door number(s) -Extent (Total measurement) -Current market value	NIL	Nil	Nil		-
(IV)	Houses/Apartments , etcLocation(s) -Survey/door number(s) Extent(Total measurement) -Current market value	Nil	50 Decimal Residential land Value- Rs 4,00,000/- Location- Vill-Dhuave, Sanhoula, Bhagalpur	Nil		
(V)	Others (such as interest in property)	Nil	Nil	Nil		-

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

(Note: Please give separate details for each item)

Sr. No.	Description	Name &address of Bank/ Financial Institutions(s)/ Departments (s)	Amount outstanding as on 13.02.2023
(a)	(i) Loans from Banks	State Bank of India, Branch- Bihar vidhan mandal, Patna-800015	Rs10,41,949/-

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	(ii)Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil
	(b) dues to departments dealing with supply of water	Nil	Nil
	(c) dues to department dealing with supply of electricity	Nil	Nil
	(d) dues to departments dealing with telephones	Nil	Nil
	(e) dues to departments government transport (including aircraft and helicopter(s)	Nil	Nil
	(f) Other dues, if any	Nil	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax return filed. Give also permanent Account Number (PAN)]	Nil	Nil
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	Nil	Nil .
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil
	(iv) Property Tax	Nil	Nil

C. Personal Detail

Place- Patna

Date: 13/02/23

GPF/CPF/PRAN No: -		P	PTS-BLA-1342							
Gender :-		N	M (M/F)							
Date of Birth	÷	0	2	0	1	1	9	7	2	(DD/MM/YYYY)
Class/Group	:-		С	(A/	'B/C)					
Cadre	:-	Lib	raria	ın			•			
				e e.g. l ar Sec					itive S	ervice,
Home District	:-	ВН	IAGA	LPUR						

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature 0970 981 (-4)

Name of Employee: NABIN KUMAR CHOUDHARY

Designation: LIBRARY ATTENDANT

Department: Bihar Legislative Assembly Secretariat,

Patna

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

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